

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 94/94 in
O.A. NO. 732/89

New Delhi this the 25th day of March, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

S/Shri

1. Bali Ram S/O Ramgati,
R/O Gram Prrara,
Ghoordas Tola,
Post. Shakur Ali Bazar,
Distt. Diveria, U.P.
Presently working under
Signal Inspector, Delhi
Power Cabin.
2. Ravinder Nath,
R/O Sadar Bazar, Delhi-6.
Presently working under
Signal Inspector, West Motia
New Delhi.
3. Ram Bahadur S/O Behari,
R/O Sadar Bazar, Delhi-6. ... Petitioners

None appeared for the Petitioners

Versus

1. Ansul Gupta, D.S.T.,
DRM Office, New Delhi.
2. Sunil Gupta, Dy. CSTE,
Baroda House, New Delhi.
3. Dain, ESTE,
DRM Office, New Delhi.
4. Ganesh Dass, S.I.P.S. (West),
Motia Bagh, Delhi.

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath -

None appeared for the petitioners though called twice. The objections pointed out by the office have also not been rectified. Hence, dismissed for non-prosecution.

(S. R. Adige)
Member (A)

(V. S. Malimath)
Chairman

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